

National Green Tribunal
Southern Zone Bench
Kalas Mahal , Chennai - 600 005

No.NGT/SZ/Estt/08/2015

06th June, 2022

Notification

Sub: Advertisement for engagement of Driver on contractual basis in the National Green Tribunal, Southern Zone Bench at Chennai -reg.

Applications are invited from eligible candidates for engagement of Driver on contractual basis initially for a period of **THREE MONTHS** which may be further extended depending upon the performance/requirement or as may be decided by the competent Authority as per the following eligibility criteria:

| Sl. No | Name of the posts & Number | Eligibility | Age limit | Place of assignment | Remuneration |
|--------|----------------------------------|---|---------------------------------------|--|--|
| 1. | Driver- No of Post-1 (one) | (i) Matriculation or equivalent from a recognised Board; (ii) Possession of a valid driving licence for motor cars; (iii) Experience of driving a motor car for three years or more. (iv) Knowledge of motor mechanism (the candidate should be able to remove minor defects in vehicle) | Maximum of 35 years as on 01.06.2022. | National Green Tribunal, Southern Zone Bench, Chennai. | As per the Minimum Wages Act, as amended from time to time |

2. The terms and conditions for the above engagement shall be as follows:

- i. The person engaged shall perform his/her duties as assigned by the controlling officer from time to time.
- ii. The working hours of the NGT are from 9:30 AM to 5:00 PM with lunch break of 30 minutes from 1:30 PM to 2:00 PM with Saturday working (except 2nd Saturday).
- iii. One leave shall be given in a month, to be availed with prior permission.
- iv. In special circumstances, the person engaged can be called for service on holidays or duties can be assigned beyond normal working hours.

- v. The period of contractual engagement shall be initially three months. Further extension shall be decided by the Competent Authority as per the requirement, utility, performance and output.
- vi. National Green Tribunal shall have the right to examine/review the service rendered by him/her.
- vii. He/She shall perform his/her obligation with all necessary skills, diligence, efficiency and economy.
- viii. During the term of service, he/she shall not engage in any private business or professional activity which could conflict with the interest of the Government.
- ix. He/She shall treat all the information as confidential and use the same only for the purpose of the performance of service.
- x. The service can be terminated at any point of time, without giving any notice and assigning any reason thereof.
- xi. The engaged person, if absent from duty for more than seven days without intimation and approval of leave, shall be liable to be dismissed from engagement without giving any notice.

3. Number of vacancies may vary. The competent Authority reserves the right to either increase or decrease the No. of posts at any stage and either to make engagement or may not proceed for engagement even though the candidates have applied for the posts.

4. The prescribed Educational qualifications are minimum and mere possession of the same does not entitle the candidates to be called for evaluation. The applications may be shortlisted according to the criteria as may be prescribed by the Competent Authority for the purpose, including weightage to be given for experience of working in relevant field.

5. Interested persons may submit their bio-data with particulars in the **enclosed format** along with relevant documents to the **“Registrar, National Green Tribunal, Southern Zone Bench, Kalas Mahal, PWD Estate, Chepauk, Chennai- 600005”** on or before **13th June. 2022 (5:00 PM)**. Applicants may send duly filled application through email on **registrar-ngtsz@gov.in**.



(N. Vijayakanth)
Registrar
NGT (SZB), Chennai

Encl: As above.

Copy to:

1. PPS to Hon'ble Chairperson, NGT(PB), New Delhi
2. PA to Hon'ble Judicial Member & Hon'ble Expert Member, NGT(SZB)
3. Registrar General, NGT(PB), New Delhi
4. Ld. Registrars of all Zonal Benches (Bhopal/Kolkata/Pune) to notify in the Notice Board.
5. The Pay & Accounts Officer, Ministry of Environment, forest & Climate Change, Government of India, IPB, Jor Bagh, NEW Delhi.
6. Computer in-charge, NGT, (SZB) for uploading on the website
7. Concerned File
8. Guard file

NATIONAL GREEN TRIBUNAL
Southern Zone Bench,
Kalas Mahal, PWD Estate, Chepauk,
Chennai-600005

APPLICATION FORM FOR ENGAGEMENT ON CONTRACTUAL BASIS

POST APPLIED FOR..... Date of Advertisement _____

1. Name
(in block letters)

:

Recent Passport
size photo of
candidate

2. Father's Name/
Husband's Name

:

3. Category

Gen

OBC

SC

ST

4. Postal Address

:

:

:

Contact No.
(Mobile & Landline)

:

5. Permanent Address

:

:

:

(Alternative Contact No.)

:

6. E-mail id (compulsory)

:

7. Date of Birth

:

(Mention age as on last
date of application)

Years

Months

Days

8. Whether Employed
(YES or NO)

:

9. If employed, Name of the
Employer

:

10. Present Pay

:

11. **Educational Qualification:** (From Matriculation/ 10th onwards) (Enclose self attested photocopy of certificates) :

| Exam Passed | Board/ University | Year of Passing | Duration | Subjects | Percentage |
|-------------|----------------------|--------------------|----------|----------|------------|
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12. **Professional Qualification:** (Enclose self attested photocopies)

| Exam Passed | Board/ University | Years of Passing | Duration | Subjects | Percentage |
|-------------|----------------------|---------------------|----------|----------|------------|
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13. **Details of employment in chronological order** (if needed, enclose a separate sheet duly authenticated by your signature in the format given below):

| Office/Instt./ Organisation | Post held | Period | | Nature of appointment (Regular/Ad hoc) | Scale of Pay/Basic Pay/Pay Band with Grade Pay* | Nature of Duties |
|--------------------------------|--------------|--------|----|--|--|---------------------|
| | | From | To | | | |
| | | | | | | |
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**Applicants not holding the posts in Pay Band/Grade Pay as per Central Government pay scale should indicate the equivalent pay scale vis-à-vis Central Government pay scales*

DECLARATION

14. I solemnly declare and affirm that the information given above is correct to the best of my knowledge and belief. In the event of any information being found false or incorrect or ineligibility being detected before or after the interview/ selection/ engagement, my candidature may be treated as cancelled and, I shall be liable for any action as the Tribunal may deem fit and proper.

15. That I fulfil the requisite conditions in terms of age and other qualification for the post applied for
i.e.

Date:.....

Place:.....

(Signature of the candidate)